

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA 35 of 2006

Patna, dated the 20th January, 2006

CORAM: The Hon'ble Ms. S. Srivastava, Member[J]

Jamil Akhtar

Applicant

versus

The Union of India & others ..

Respondents

By Advocate: Shri M.K.Mishra

ORDER

S. Srivastava, Member[J]:-

No one is present for the applicant. Defects pointed out by the Registry have not yet been removed. The OA is dismissed for want of prosecution.


[S.Srivastava] MJ

cm